RAJYA SABHA

Graduate cheated by Company

826. SHRI NILOTPAL BASU: SHRI SANATAN BISI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a Committee was set up for study and subsequent implementation of the recommendations of the Sarkaria Commission on Centre-State relations;
- (b) if so, the salient features of the report and the response of Government thereto; and
 - (c) the time-frame for implementation of this report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (c) Following the first meeting of the Inter-State Council held on 10.10.1990, a Sub-Committee of the Council was constituted on 27.12.1990 to examine the recommendations of the Sarkaria Commission and also to consider wider aspects of Centre-State Relations. The Sub-Committee accepted, with or without modifications, 155 recommendations. It did not accept 24 recommendations. There was no consensus in the Sub-Committee in respect of 11 recommendations. One recommendation was partially considered. However, the views of the Sub-Committee could not be placed before the Council.

The Inter-State Council, in its second meeting held on 15.10.1996, recommended that there should be a Standing Committee of the Council for continuous consultations and processing of matters for the consideration of the Council. The Standing Committee was accordingly constituted on 5.12.1996. The Standing Committee was required, *inter alia*, to consider the current views of the State Government on 179 recommendations on which there was a consensus in the Sub-Committee and also the items on which there was no consensus.

The Standing Committee has met six times and considered a number of recommendations made by the Sarkaria Commission. The

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Inter-State Council has also taken decisions in respect of 125 recommendations as per details given below:—

Chapter	Subject		Recommenda-
	,		tions on which
			decisions have
			already been
			taken by the
			Inter-State
			Council
III	Administrative Relations		01
V	Reservation of Bills		01
VII	Deployment of Armed Forces		04
VIII	All India Services		07
IX	Inter-Governmental Council		07
X	Financial Relations		29
XI	Economic and Social Planning		33
XIII	Mines and Minerals		02
XIV	Agriculture		05
XV	Forests		04
XVI	Food and Civil Supplies		04
XVII	Inter-State River Water Disputes		05
XVIII	Trade, Commerce and Intercourse the territory of India	within	04
XIX	Mass Media		08
XX	Miscellaneous—Language, Union ritories and High Court Judges	Ter-	11
	TOTAL		125

The recommendations of the Sarkaria Commission on which the Inter-State Council has taken dicisions have been forwarded to the concerned Ministries/Departments of the .-Government of India for implementation. These include 33 recommendations on "Economic and Social Planning", which have been sent to the Planning Commission for placing the same before the National Development Council.